

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

E.P. No. 02 of 2016 In Appeal No. 188 of 2014

E.P. No. 03 of 2016 In Appeal No. 190 of 2014

E.P. No. 04 of 2016 In Appeal No. 73 of 2014

E.P. No. 05 of 2016 In Appeal No. 194 of 2014

E.P. No. 06 of 2016 In Appeal No. 192 of 2014

Dated: 24th April, 2017

E.P. No. 02 of 2016 In Appeal No. 188 of 2014

In the matter of:

M/s. Hi-Tech Industries

... **Appellant(s)**

Vs.

Himachal Pradesh State Electricity Board Ltd.

... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

E.P. No. 03 of 2016 In Appeal No. 190 of 2014

In the matter of:

M/s. Parvati Steel & Alloys

... **Appellant(s)**

Vs.

Himachal Pradesh State Electricity Board Ltd.

... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

E.P. No. 04 of 2016 In Appeal No. 73 of 2014

In the matter of:

M/s. Aditya Industries

... **Appellant(s)**

Vs.

Himachal Pradesh State Electricity Board Ltd.

... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

E.P. No. 05 of 2016 In Appeal No. 194 of 2014

In the matter of:

M/s. Suraj Fabrics Industries Ltd. ... **Appellant(s)**
Vs.
Himachal Pradesh State Electricity Board Ltd. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

E.P. No. 06 of 2016 In Appeal No. 192 of 2014

In the matter of:

M/s. SPS Steel Rolling Mills Ltd. ... **Appellant(s)**
Vs.
Himachal Pradesh State Electricity Board Ltd. ... **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **22.05.2017.**

For Court Master

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